



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.04.2026

NOTICE

Please take notice that the following matter listed in the Court – II on 16.04.2026 was not taken up. The next date of hearing in the matter is **25.05.2026**.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|-----------------------------------|--|------------------------|-------------------------|
| 1. | Comp. App. (AT) No. 20 of 2025 | Amit Popatlal Patel Vs. Vipor Chemicals Pvt. Ltd. & Ors. | Samriddh Bindal | Monaal Davawala- R1 |

By order of Hon'ble Chairperson
-Sd/-
Registrar